

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS: DELHI**

**E-TENDER NOTICE**

**Tender ID No. 2022\_DDC\_230795**

e-Tenders are invited from eligible firms of repute with past experience in the same field and sound financial capability for the execution of comprehensive maintenance which includes preventive maintenance/regular services of the Desktops/Computer Systems/Printers/UPS and all the accessories/or replacement of all such hardware/software/items necessary for keeping the Desktops/computer systems/Printers/UPS in perfect working order and condition at all the times during the period of the Comprehensive AMC from any defects/disturbance or any unscheduled call for corrective and maintenance services, taking appropriate steps on time to set right the full functioning of the Desktops/Computer Systems/Printer/UPS of the following description.

**Name of work: Comprehensive ONSITE Annual Maintenance Contract for the period of two years.**

S. No.	Description of Hardware with Make/Model Number	Total Qty
<b>1</b>	<b>COMPUTER SYSTEMS INCLUDING TFT/MONITOR SCREEN, KEYBOARD, MOUSE, ADOPTOR, VGA SPLITTER, POWER CABLE/ PRINTER CABLE /VGA CABLE/Y-CABLE ETC</b>	
<b>1.01</b>	591-HP PRO 3090 MT COMPUTER SYSTEM Series No. INA03206 <b>Note: Article shall be removed on completion of condemnation process and on receipt of new supply</b>	<b>570</b>
<b>1.02</b>	1308-COMPUTER SYSTEM (1200 Nos. of HP 400 GB SFF i3 LINUX Series No. INA707PP, 58 - HP ALL-IN-ONE G2 i3 LINUX Series No. SGH704PK AND 50- HP 400 G3 SFF i5 LINUX Series No. INA707PP AND TFT SERIES No. INE64 and SGH704PK	<b>1308</b>
<b>1.03</b>	520-COMPUTER SYSTEM - HP PRO 400 G2 MT MODEL Series No. INA504 AND INA507 <b>Note: Article shall be removed on completion of condemnation process and on receipt of new supply</b>	<b>513</b>
<b>1.04</b>	HCL COMPUTER SYSTEM (SERIES NO. INA 8130, <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	<b>2</b>
<b>1.05</b>	HP COMPUTER SYSTEM (SERIES INA75101) Model No. HP7380 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	<b>54</b>
<b>1.06</b>	117-HP COMPUTER SYSTEM HP PRO 3390MT COMPUTER SYSTEM, series INA208 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	<b>56</b>
<b>1.07</b>	117-HP COMPUTER SYSTEM HP PRO 3390MT, series No. INA SGH227RB <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	<b>56</b>
<b>1.08</b>	Old HP COMPUTER SYSTEM series INA706 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	<b>1</b>
<b>1.09</b>	100- HCL, COMPUTER SYSTEM, Series 6103A, Model No. SL1280 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	<b>73</b>
<b>1.10</b>	HP PRO-3330 MT INCLUDING SCREEN, KEYBOARD, MOUSE	<b>13</b>

S. No.	Description of Hardware with Make/Model Number	Total Qty
1.11	DELL OPTIPLEX 3046 INCLUDING SCREEN, KEBOARD AND MOUSE	3
<b>2</b>	<b>ADDITIONAL TFT's INCLUDING WITH SPLITTER, ADOPTOR/ADOPTOR CABLE, POWER CABLE AND VGA CABLE ETC</b>	
2.01	HCL- ADDITIONAL TFT Series no. 5105BG Model No. V17G Note: Articles shall be removed on completion of condemnation process and on receipt of new supply	435
2.02	100- 17" HP TFT, Series no. CNC8124063 Note: Articles shall be removed on completion of condemnation process and on receipt of new supply	96
2.03	HP TFT Series no. 6CM8220	80
2.04	HP TFT Series no. 6CM8250	177
2.05	HCL TFTS Series no 2105BG/1105BG Note: Articles shall be removed on completion of condemnation process and on receipt of new supply	182
2.06	HP- TFT Series no 3CQ	205
2.07	HP TFT/MONITOR Series no 7540	20
2.08	HP TFT, 2017 Serial no. 6CM7150.6CM8220	78
2.09	265-38cm (15") SAMSUNG TFT Series No. M015HHBY Note: Articles shall be removed on completion of condemnation process and on receipt of new supply	153
2.10	142 nos. of Additional TFT-HP-LED V203 P 19.5 " TFT series 6CM90. 6CM Note: AMC will commence w.e.f. 26/03/2024	182
2.11	Additional TFT-HP-LED V203 P 19.5 " TFT series 6CM0,6CM8, 6CM7, 6CM6 AND 6CM1 Note: AMC will commence w.e.f. 19/11/2023	380
<b>3</b>	<b>PRINTER INCLUDING POWER CABLE AND PRINTER USB CABLE ETC</b>	
3.01	HP 1022 LASER JET PRINTERS (SERIES VNRJ6/VNRJ7 Note: Articles shall be removed on completion of condemnation process and on receipt of new supply	278
3.02	HP 1505 LASERJET PRINTERS (SERIES CNCJ2) Note: Articles shall be removed on completion of condemnation process and on receipt of new supply	18
3.03	HP 2015 PRINTER (SERIES CNC1) Note: Articles shall be removed on completion of condemnation process and on receipt of new supply	10
3.04	HP 2035 PRINTERS (SERIES CNC0) Note: Articles shall be removed on completion of condemnation process and on receipt of new supply	932
3.05	HP Ink Tank 319 All-in-One Printer Serial No. CN8AD4G05Q	1
3.06	HP Laserjet CP1525n COLOR LASERJET PRINTER (FOR DISTRICT & SESSIONS JUDGE, SOUTH)	1
3.07	427+29 HP LaserJet Pro MFP M226dw All in One Series CNBKMBHD	225
3.08	427-HP Laser jet Pro M202 DW Series VNC4L43	196
3.09	66-Nos of HP Laserjet Pro MFP M126A Printers Note: AMC will commence w.e.f. 27/07/2023	66
3.10	118 +60 SAMSUNG XPRESS SL-M2830dw PRINTERS, Note: AMC will commence w.e.f. 26/03/2024	178
<b>4</b>	<b>UPS</b>	
4.01	117-UPS PARADYNE (SERIES STARTING WITH 57,58)	163
4.02	KEPTRON UPS 700 VA, Series No. 0310	381

S. No.	Description of Hardware with Make/Model Number	Total Qty
4.03	ACCENTQA 500VA UPS <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	6
4.04	PARADYNE 5VA UPS, Series No. A475	2
4.05	255-UPS PARADYNE (SERIES START WITH 42/43/44)	203
4.06	1308-LUMINOUS UPS, 800 VA, 7AH/12, VOLT 2 NOS. OF BATTERY IN 1 UPS Series No. 241804 <b>Note: AMC will commence w.e.f. 01/09/2023</b>	1308
4.07	LUMIOUS 1KV	2
4.08	6-LUMIOUS 2KV ONLINE UPS FOR NETWORK ROOM VIDE BAR CODE 83221710101890 etc <b>Note: AMC will commence w.e.f. 25/09/2023</b>	3
<b>5</b>	<b>SERVER</b>	
5.01	HP PRO LIANT DL 380 Gen-9 series CN771806	7
5.02	HCL Servers of Series 1103A	5
5.03	HCL 2 Nos. of Padedrial Servers for Saket Serial No. 3121AG197931, 3121AG197932,	2
5.04	RACK MOUNT SERVER, Series No. SGH-92136XK, SGH-921371C, SGH-921372D	6
5.05	HCL 2 Nos. of Padedrial Servers for PHC Serial No. SERVER, Series-3131AG429622, 3131aG429627 along with 2 nos. of 47 cm HCL LED	2
5.06	HP- 06 Nos. Of Servers Serial No. SGH921371W, SGH9213726 SGH92136XA, SGH92136XT, SGH92131XB, SGH92136WF,	6
5.07	HP- 39 Nos. Of Servers Q1Y25A-HPE DL-380 Gan9 E5-2620Vn SP1435IN series CN771806 with accessories (8 port KVM Switch series F3GC, Multi-platform Support, 1u rack Mountable, 1.8 meter USB Cable for CS 1308, 1 u console INTL-Kit, H5M70A HPE Basic 7.3 KVA/60309/c13 c19, Rack Grounding Kit, Rack Side Panel, HPE vertical PDU 10 KG2 Mounting Kit and HPE 42U 600X1075mm standard pallet Rack installed at all District Courts with TFT Screen 2C47088H8U	24
<b>6</b>	<b>SERVER'S PERIPHERALS</b>	
6.01	42 U SERVER RACK CONTAINING SIDE PANNEL	4
6.02	ATEN MAKE CS1308-8 PORT KVM SWITCH Multi (SWT01121) F3GC-015-0114, F3GC-015-0113, F3GC-015-0112, F3GC-015-0083	5
6.03	H5M70A HPE BASIC 7.3 KVA/60309/c13c19	1
6.04	HP -RACK MOUNTABLE KEYBOARD AND MOUSE	2
6.05	RACK MOUNTABLE / FOLDABLE BLE TFT WITH KEYBOARD AND MOUSE AND MOUSEPAD	5
6.06	INDUSTRIAL SOCKET SWTICH with 2 Switch-D-link (SL No. TMOB1j8000839 & F002304A04S)	7
6.07	HPE VERTICAL PDU 10 KG2 MOUNTING KIT AND PACK	4
6.08	AF644A-HPE LCD 8500 IU CONSOE INTL KIT,	1
6.09	H6L32A-HPE VERTICAL PDU 10 KG2 MOUNTING KIT (ONE PACKET CONTAINING 4 PIENCES) SERVER RACK CONTAINING 4 PIECES	1
6.10	FAMILY COURT SERVER 8 PORT KVM SWITCH INSTALLED WITH HP SERVER IN RACK MODEL KVVU00801	1
6.11	LUMINOUS ONLINE 2 KVA UPS MODEL LD2000, BAR CODE NO. 83221710101890, 83221710101907	2
<b>7</b>	<b>SCANNER WITH ADOPTOR ETC</b>	
7.01	HP SCANJET PRO 200051 SCANNER	7
7.02	BAR CODE SCANNER	1
7.03	BAR CODE SCANNER HONEYWELL 5144	4
7.04	SCANJET PRO SCANNER	7

S. No.	Description of Hardware with Make/Model Number	Total Qty
<b>8</b>	<b>WIRELESS KEYBOARD AND MOUSE AND WEBCAM INSTALLED AT ROUSE AVENUE COURT COMPLEX</b>	
8.01	HP WIRELESS KEYBOARD AD MOUSE INSTALLED AT ROUSE AVENUE COURT COMPLEX PART NO. 3RQ75PA#ACJ	45
8.02	USB MOUSE HP	20
8.03	USB TVS CHAMP KEYBOARD	20
8.04	DVD WRITER HP SERIES CNH92	5
8.05	SEAGATE 2 TB HARD USB HARD DISK SERIAL NO. NAA89DAA, NAA89D8D	2
8.06	LOGITECH C270 HD WEBCAM	8
<b>9</b>	<b>VGA SPLITTER MODEL: VGA-2004 INSTALLED AT ROUSE AVENUE COURT COMPLEX</b>	
9.01	VGA SPLITTER MODEL NO. VGA -2004 & MT-VIKI 4 PORT VGA SPLITTER ALONGWITH 3 METER/5 METER VGS CABLE (RANZ MODEL) INSTALLED AT ROUSE AVENUE COURT COMPLEX	123
<b>10</b>	<b>LAPTOP</b>	
10.01	LAPTOP -HP-14-CE 1000TU NOTEBOOK (LAPTOP) P/N 5FV99PA#ACJ	1
10.02	6 NOS OF DELL LAPTOPS FOR SYSTEM ANALYST Note: AMC will commence w.e.f. 21/11/2024	6
<b>11</b>	<b>PROJECTOR</b>	
11.01	GLOBUS PROJECTOR INSTALLED AT TRAINING ROOM AT KKD	1
<b>12</b>	<b>ROUTER CISCO</b>	
12.01	CISCO ROUTER (WAN) 4300 Series S.NO. FD02304A0PZ	2
12.02	CISCO Router 4320 (4300 Series) provided by BSNL CISCO 1841, 1841V02 (1800 Series) S. No. FHK 100121DA provided by NIC	3
12.03	CISCO ROUTER 2800 Series S.NO. FHK1050F2LN	2
<b>13</b>	<b>VIDEO CONFERENCING SYSTEM OF CHILD VULNERABLE WITNESSES COURTS INSTALLED AT KKD COURTS, DELHI</b>	
13.01	POLYCOM-HD Videoconferencing Systems (Polycom HDX7002XL) all installed in KKD in Room no. 77 & 78 in child Vulnerable Witness Court Room (Serial no. 0E60C720110822 0E3FED20110822 0E3FDD20110822 0E3FD620110822)	4
13.02	LG- 40" HD LCD Model (LG 42LD461C) (all installed in KKD in Room No. 77 & 78 in Child Vulnerable Witness Court Room) (Serial No. 111PLHT039185, 111PLZU039117, 111PLQN038924, 111PLLQ038928)	4
13.03	CAM, MPTZ, EAGLE EYE III, (Serial no. 1544117220091019, 1754330920101214, 15641153520111008, 146412857A20110907).	4
13.04	MICROPHONE ARRAY- 4 Nos. HDX MIC (Serial no. 821137037A0CC5, 821122031513C5, 821137037A14C5, 821137037A30C5)	4
13.05	DVI to VGA cable 5 mtrs.	4
13.06	Audio Cable 5 M with 3.5 MM Audio Jack	4
<b>14</b>	<b>PILOT - E - COURT HARDWARE AND ITS PERIPHERALS INSTALLED AT DELHI DISTRICT COURTS KKD</b>	
14.01	IP CAMERA (SONY) FIXED WITH CEILING MOUNT ARRANGEMENT	1
14.02	AUTOMATIC AUDIO MIXER (NEXIA) (INSTALLED	1
14.03	16 X 16 CROSS POINT RBGHV MATRIX SWITCHER (EXTRON)	1
14.04	VIDEO QUAD UNIT (EXTRON)	1
14.05	EXTRON VIDEO SCAN CONVERTER	1
14.06	EXTRON VGA/AUDIO MATRIX SWITCHER	1
14.07	TOUCH PANEL PROCESSOR WITH WIRELESS EQUIPMENT (CRESTRON)	1
14.08	LIFE SIZE MULTI-PARTY VIDEO CONFERENCING SYSTEM WITH HD CAMERA	1
14.09	LIFE SIZE NETWORKER	1
14.10	TOUCH PANEL EQUIPMENT WITH CHARGER (CRESTR)	1
14.11	SERVERS (HP), (5 IN E-COURT AND ONE INSTALLED IN HIGH COURT)	6
14.12	40"LCD DISPLAY WITH WALL MOUNTING STAND (SAMSUNG)	1

S. No.	Description of Hardware with Make/Model Number	Total Qty
14.13	46"LCD DISPLAY WITH WALL MOUNTING STAND (SAMSUNG)	1
14.14	26"LCD DISPLAY WITH WALL MOUNTING STAND (SAMSUNG)	1
14.15	HP-LAPTOP	1
14.16	HP-ADF/FLATBED SCANNER	2
14.17	LUMENS- DESKTOP VISUALISER	2
14.18	HP-PC WITH 18.5"TFT INSTALLED IN E-COURT, KKD, DELHI (OUT OF 7, 2 PC REPLACED WITH INA 707)	7
14.19	HP-PC WITHOUT MONITOR	1
14.20	HP-NETWORK PRINTER	1
14.21	NUMERIC - 15 KVA UPS	1
14.22	PRESIDENT- 42U RACK	2
14.23	D-LINK KVM WITH IBM COMBINED SCREEN & KEYBOARD (RECEIVED FOR REPLACEMENT OF ALTUSCN- 8 PORT KVM SWITCH WITH 8 CONNECTORS INSTALLED IN E-COURT, KKD, DELHI)	1
14.24	CISCO 1841 ROUTER WITH 2 SMART SERIAL CARD &3 SERIAL CABLES	1
14.25	HP- 24 PORT NETWORK SWITCH	1
14.26	CISCO 1841 ROUTER WITH 1 SMART SERIAL CARD &2 SERIAL	1
14.27	OMINI DIRECTIONAL MIC	3
14.28	OMINI- GOOSNECK MICROPHONE	2
14.29	19"TFT TOUCH SCREEN MONITOR WITH WRITING STYLUS (ALATM- 191)	1
14.30	8 AV CHANNEL DVR CARD (INSTALLED IN APPLICATION SERVER)	1
14.31	HP-WIRELESS KEYBOARD MOUSE	1
14.32	CREATIVE- SPEAKERS	2
14.33	EXTRON-VIDEO ENCODER	1
14.34	iBALL PEN TABLET	1
14.35	CANNON EOS 1000D SLR CAMERA	1
14.36	NETGEAR- 8 PORT ETHERNET SWITCH	1
14.37	IP CAMERA PTZ WITH CEILING MOUNT ARRANGEMENTS	2
14.38	HDMI to VGA CONVERTER	1
14.39	2 HARD DRIVE 2 TB	2
14.40	USB TV STICK (TV TUNNER CARD)	1
14.41	DATA BASE SERVER	2
14.42	NAS STORAGE SERVER	1
14.43	WEB/STREAMING SERVER	1
14.44	APPLICATION SERVER	1
14.45	HP-BACKUP SERVER WITH 18.5" TFT INSTALLED IN HIGH COURT	1
15	<b>12 E - COURTS HARDWARE AND ITS PERIPHERALS INSTALLED AT DELHI DISTRICT COURTS, DELHI</b>	
15.01	WACOM (Pen Display) 21.5" TOUCH SCREEN SERIAL NO. OGCQ00028, 2ACQ000067, OJCQ000063-MODEL- DTU2231	12
15.02	WIRELESS KEYBOARD (1237SY01NJK- 8 (Logitech) &	12
15.03	WIRELESS MOUSE SERIAL NO. 1235LZ075HH8 (LOGITECH) and S.no. 1234LZ06V3B8 (Logitech) 1237SY2XNKV9	12
15.04	VGA SPLITTER WITH 02 INPUT & 4 OUTPUT	9
15.05	VGA SWITCHER WITH 02 INPUT & 04 OUTPUT	9
15.06	WEBCAM LOGITECH WEBCOME PRO 9000 PID-LZ124SK, P/N 860-000210, M/N V-V0009	12
15.07	HP SCANJET 8270 SERIES NO. 313111470	12
15.08	E-COURT HCL-SERVER 1 TB STORAGE EXPANDABLE UPTO 15 TB WITH ACCESSORIES SGH3415HBA, SGH3415HBH, HP-SBH3415HB9, SGH3415HB6 and SGH3415HBE	12

S. No.	Description of Hardware with Make/Model Number	Total Qty
15.09	Dell CPU F5SYQG2 (DELL OPTIPLEX 3046 SMALL FORM FACTOR CTO (CPU) EXPANDABLE)	12
15.10	WACOM STU 500 LOGITECH SERIES 2BZT003927 DIGITAL SIGNATURE PAD	12
<b>16</b>	<b>E-GOSHWARA PROJECT, DATA PROCESSING CENTRE, ESTABLISHED BY C-DAC NOIDA AT KKD COURTS, DELHI</b>	
16.01	HP- COMPUTER SYSTEM (DX 7400) (INA 8130BWH), (INA 8130BSW)	2
16.02	DELL COMPUTER SYSTEM (7010) (SERVICE TAG - 13KZ5Z1), (SERVICE TAG - 23KZ5Z1), (SERVICE TAG - J2KZ5Z1)	3
16.03	HP- PRINTER PRO LASERJET P1606dn	1
16.04	DELL TFT E1914Hc	3
16.05	HCL TFT V17G	2
16.06	CISCO - SWITCH CATALYST 2960-X Series	1
16.07	AVOCENT KVM with Screen AUTOVIEW 3008	1
16.08	NETCON NECT Zack Panel 22 Port AMP Net connect category 6 system	1
16.09	APC-BACK UPS PRO 1000	3
16.10	RACK	1
16.11	HP SCANJET ENTERPRISE 7000 S2	1
16.12	SERVER (POWER EDGE R520)	2
<b>17</b>	<b>THIN CLIENT</b>	
17.01	427-HP T-628 THIN CLIENT (SERIES NO. CNV729B) WITH KEYBOARD, MOUSE, VGA AND SPLITTER	427
17.02	427- HP TFT 24 INCH	427
17.03	427-HP TFT 18.5 INCH (19 INCH)	427
17.04	HP TFT (17 INCH)	95
<b>18</b>	<b>E-FIR COURTS</b>	
18.01	COMPUTER SYSTEM HP PRO 400 G2 MT INLCUINDING KEYBOARD AND MOUSE	3
18.02	HP- TFT SERIES NO. (CNC7523Z16)	1
18.03	HCL- TFT SERIES NO. (5105BG330585)	1
18.04	COMPAQ- TFT SERIES NO. (LE 711)	1
<b>19</b>	<b>KIOSK</b>	
19.01	6-E-KIOSK (AAMTEL) WITH 21.5" SCREEN MONITOR CPU WITH POWER BACKUP UPS (SERIES-IKPC518096296) Note: AMC will commence w.e.f.10/09/2023	6
<b>20</b>	<b>STUDIO BASE VIDEO CONFERENCING (AMC COMMENCED W.E.F. 31/10/2023)</b>	
20.01	6-VU-SCREEN (VU 49 INCH FULL HD LED CORPORATIVE DISPLAY: UNIT FOR VC SYSTEM WITH HDMI CABLE FOR LED CONNECTIVITY) Note: AMC will commence w.e.f. 31/10/2023	4
20.02	6- ALL IN ONE COMPUTER SYSTEM/PC THINK CENTER LENOVO WITH 21.5" DISPLAY) Note: AMC commenced will w.e.f. 31/10/2023	4
20.03	6-LOGITECH- USB BASED PTZ WEB CAMERA FOR DESKTOP BASED VC SYSTEM (LOGITECH-BCC 950 CONFERENCE CAM) Note: AMC will commence w.e.f. 31/10/2023	4
20.04	6-ALPHION-ROUTER MTNL Note: AMC will commence w.e.f. 31/10/2023	2
20.05	6-UNILINE-UPS (GLX 1000VA: UPS WITH RACK) Note: AMC will commence w.e.f. 31/10/2023	4
20.06	6-USB BASED MICROPLPHONE CUM SPEAKER WITH BUILD IN ECO CANCELLER FOR DESKTOP BASED VC SYSTEM LOGITECH-P710E) Note: AMC will commence w.e.f. 31/10/2023	3

S. No.	Description of Hardware with Make/Model Number	Total Qty
21	LOGITECH WEB CAM PRO 9000	
21.01	LOGITECH WEB CAM PRO 9000.	9

The tender/s complete in all respect should be submitted online on or before the dates as mentioned below:

Tender Estimated Cost for Two Years	-	Rs. 90, 00,000/-
EMD	-	Rs. 2, 00,000/-
Starting date of online Submission of Tender	-	05/11/2022 (11.00 AM)
Last date of online submission of Tender and	-	25/11/2022 (4.00 PM)
Opening date of the Technical Bid	-	25/11/2022 (4.05 PM)

The tender should be submitted EXCLUSIVELY THROUGH ONLINE at <https://govtprocurement.delhi.govt.in> through Delhi Govt. E- Procurement System after going through the terms and conditions available over there.

(PAWAN KUMAR JAIN)  
Delhi Higher Judicial Service  
Chairman, Centralized Computer Committee, Delhi  
District Courts,



S. No.	<u>Documents to be submitted online</u>
	sheets of the last three financial years duly certified by the Chartered Accountant/Company Secretary/Auditors be annexed.
13.	List of Hardware and Network service Engineers shall be provided with qualification (educational and technical) and experience with the bid document.
14.	Bidder must provide Escalation Matrix of Telephone Numbers for Service Support.
15.	Only online tender will be accepted.

**NOTE:** All Requirements are Mandatory and Bidder/s must fulfill all requirements as mentioned at Sl. No. (1) to (15) above shall be eligible for consideration of their bid in the next stage.

**B. Financial Bid**

<b>(Financial Bid) (to be submitted in BOQ format online)</b>	
<b>Document</b>	<b>File Type</b>
Financial bid as per <b>Annexure "B"</b> of this tender document	.xls

Financial bid of only those firms will be opened which qualify in technical bid.

The bidder quoted lowest financial bid will be declared as L-1 and considered for award of Tender.

The rates should be **quoted only in Indian Currency and are inclusive of all admissible taxes/GST etc. for the period of two years.**

Applicant firm/bidder should follow the instructions strictly. Applications not found in order are liable to be rejected and **NO REPRESENTATION WILL BE ENTERTAINED IN THIS REGARD.**

**(PAWAN KUMAR JAIN)**  
 Delhi Higher Judicial Service  
 Chairman, Centralized Computer Committee,  
 Delhi District Courts

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS: DELHI.**

**TENDER FOR AMC OF COMPUTER HARDWARES AND ITS PERIPHERALS  
INSTALLED AT DELHI DISTRICT COURTS**

**Nature of Contract:** Annual Maintenance Contract (AMC) for COMPUTER HARDWARE AND ITS PERIPHERALS INSTALLED AT Delhi District Courts.

**Contract Period:** Two years from the date of Award of the Contract extendable for one year on mutual consent

The firms fulfilling the Terms & Conditions, as prescribed below may submit their bids online and EMD in physical form (in the envelope super-scribed as “EMD for Comprehensive onsite AMC of Computer Hardware and its peripherals installed at Delhi District Courts”) addressed to the **Chairman, Centralized Computer Committee O/o the Principal District & Sessions Judge, (HQs), Room No. 232, 11nd Floor, Tis Hazari Courts Complex, Delhi.**

- a. The bid shall be submitted online only at Government of NCT of Delhi Portal Website <http://govtprocurement.delhi.gov.in>, Manual bids will not be accepted under any circumstances.
- b. The Bidders are advised to follow the Tender document for e-submission of the bids online through e-procurement/e-Tendering System Govt. of NCT of Delhi portal website <http://govtprocurement.delhi.gov.in> and <http://delhidistrictcourt.com>.

**The technical and financial terms and conditions of AMC shall be as follows:**

**Technical Terms & Conditions**

1. The firm must have ISO certificate for AMC of Computers and its peripherals. The Bidder/Service Provider must be registered in India under the Companies Act, 1956 having its registered office in India for the last three years as on date of submission of Tender/bid.
2. The Physical EMD in the form of Fixed Deposit having validity of six months be put in tender box kept in the custody of the Administrative Officer (Judicial)/In-charge, Computer Branch, Room No. 232, Second floor, Tis Hazari Courts, Delhi (Ph. 011-23926867) up to 4.00 p.m. on or before the last date of online submission of bid/tender.
3. Earnest money of Rs. 2,00,000/- (Rupees Two lakhs Only) in form of fixed Deposit (as stated above) drawn in favour of **The Principal District & Sessions Judge (HQs), Delhi will be accepted.** Cash and Cheque will not be accepted. No interest shall accrue on this amount. Quotations received without earnest money shall be rejected summarily without assigning any reason thereof and no Tenderer shall have any right to represent against it, even if, his quotations happen to be the lowest. The earnest money shall be forfeited, if the contractor fails to abide by the rules/terms of the Tender.
4. The Bidder / Service Provider, must have executed work order in the field of repair and maintenance of Desktops, Printer, UPSs and IT hardware etc. during preceding three financial years as on opening of bid in any Central /State Govt. Organization / PSU / Public Listed Company /Nationalized Banks clearly showing contract number, amount thereof and satisfactory execution of the contract. All documents submitted in support of the bid are historic and issued before the last date of submission of the tender, as per following criteria -
  - a. Three similar completed services for the maintenance of Computer/IT hardware each of the value not less than the amount equal to 15% (Fifteen percent) of the estimated cost; **or**
  - b. Two similar completed services for the maintenance of Computer/IT hardware each of the value not less than the amount equal to 20% (Twenty percent) of the estimated cost; **or**

- c. One similar completed service for the maintenance of Computer/IT hardware of the value not less than the amount equal to 35% (Thirty-Five percent) of the estimated cost during the last three financial years as on date of submission of Tender/bid.
5. The applicant must have annual turnover more than Rs. 1,00,00,000 (Rupees One Crore) in Maintenance Service of Computer Hardware/IT Hardware during the last three financial years year **Financial Years- 2019-20, 2020-21 & 2021-22**). The copies of the balance sheets of the last three financial years duly certified by the Chartered Accountant/Company Secretary/Auditors be annexed.
6. The quoted rates should be valid for at least 90 days beyond tender opening date and the department may accept the tender at any time within the period of 90 days.
7. This department reserves the right to relax/waive or alter any of the General Terms & Conditions, if it finds sufficient reasons to accept a bid in terms of price, quality, standard of the bidder in the market and other relevant conditions.
8. The bidder/firm should be registered with Delhi Sales Tax Department for Works Contract.
9. The bidder/firm should submit the copies of PAN and VAT/GST Numbers.
10. The bidder should enclose the details of their infrastructure & back-up facilities.
11. The bidder should submit the details of manpower on their Roll and proposed to be deployed with educational & technical qualification and experience with the bid document.
12. The bidder shall provide the address of the workshop with telephone number/s and fax number/s situated in Delhi/New Delhi.
13. The bidder shall submit undertaking that all terms & conditions of this bid document are acceptable (in the format placed as **Annexure- "A"**) duly signed by the authorized person.
14. The department may add/relax additional technical terms and conditions without mutual consent, if requires.

**Note:**

- a. The bidder fulfilling above technical/financial terms & conditions should participate in the tendering process. The financial bid of only those firms will be considered who fulfill the Terms & Conditions mentioned in the bid document.
- b. Each and every paper/document pertaining to the tender should be duly numbered and stamped by the bidder with seal of the firm.
- c. The bidder has to submit that the firm has never black listed by any of Govt. Department.
- d. The bid must be unconditional. If the tenderer imposes any condition, then the department will be at liberty to reject the bid without assigning any reason thereto.
- e. When any working day is declared a holiday, then bid/s will be opened on the next working day or as decided by the department.
- f. The rates be quoted in words as well as in figures, without any overwriting or erasing which will render particular item invalid.

**Financial terms and conditions**

1. The bidder must submit the financial bid in the prescribed format (BOQ file) as specified in **Annexure "B"** of this tender document and no other format is acceptable. Bidder is required to download BOQ file and after opening the same, the bidder has to complete the unprotected cells with their respective financial quotes (**the rate per unit for each item in both figures and words (inclusive of applicable taxes)**) and other details, such as name of the bidder etc. No other cells should be changed. Once the details have been completed, the bidder should save and submit online without changing the file name. If the BOQ file is found modified, the bid will be rejected. The bidders are strictly advised to refrain from quoting unrealistic prices.
2. The Financial bid should contain the rate against each item separately. The rates quoted will be inclusive of all taxes for the period of two years and charges whatsoever including VAT/sales tax, duties, levies, service tax, transportation etc.

3. Department reserves the right to grant this tender as a whole or in part. Decision of Department shall be final in this regard.
4. The rates quoted should also cover the maintenance of operating system, software installation, installation of patches, pre-emptive actions against spread of virus, detection/removal of virus, configuration of applications (client/server), Lotus Notes server and client applications, connection of computers to projector for presentation.
5. The firm whose quotation is finally accepted shall have to deposit security money which will be 3% of the total cost of annual contract in form of demand draft/term deposit or a bank guarantee for the said amount to be drawn in favor of **The Principal District & Sessions Judge, (HQs), Delhi**. No interest shall accrue on this amount.
6. The EMD shall be refunded to the unsuccessful tenderers/vendors on written request as soon as possible and EMD of successful firm shall be returned only after submission of security money. The security deposit will be released after satisfactory execution of the contract by the concerned firm.
7. The Firm/Tenderer fails to fulfill any of the above terms and conditions will be automatically disqualified for the purpose of this tender.
8. The Tenders received after the due dates and time shall not be considered/entertained by this department.
9. The firm/tenderer may quote their unconditional **rates per item/unit strictly** as per list enclosed and the duration for which the price/rate shall remain valid.

### **General terms & conditions**

#### **General Information**

For the purpose of this onsite AMC work following interpretation/s would be made

- a. **Hardware** – This would include the actual components / assemblies / subassemblies of the PC i.e. the hard disk, monitor, mouse, keyboard, floppy disk, CD Rom, Zip disk drive, Teflon etc. This would also include the components / assemblies / sub-assemblies of peripherals and other accessories and Connectors / Cables / Cords and any other physical appliances required to run the computers etc.
- b. **Peripherals** – This would include Printers (LaserJet, Desk Jet, Inkjet, Dot Matrix), Scanner, CD-Writer, Modem, Speakers, UPS and any other unspecified but existing item in the Computer System. Repair/replacement of faulty wires of all the hardware mentioned above.
- c. **Software** – This would include all the software related to Operation Systems, System Software, Mail Software and any other unspecified software required to run the components/peripherals/applications etc. This would also include the application software installed in the computers.
- d. **Services** – This would include back-up solutions, cleaning of the computer system/s and peripherals, disaster recovery solutions, general antivirus checks and regular maintenance like running diagnostics tests to ensure if all the components are working fine/efficiently.

The services are to be provided by the tenderer/bidder to the office of the Principal District & Sessions Judge, Tis Hazari Courts Complex, Patiala House Courts Complex, Karkardooma Courts Complex, Rohini Court Complex, Saket Courts Complex, Dwarka Court and Rouse Avenue Courts Complex or wherever necessary/required or as directed by this office in any official exigency. No separate cartage/transport charges will be paid.

In case the equipment cannot be repaired at District Courts then tenderer/vendor will carry and deliver the equipment's at own costs and risk to get it repaired promptly and forthwith by providing standby in lieu thereof and Job card will be maintained strictly and signature of officers and the users will be obtained on every visit.

The operating environment conditions in which the equipment's are presently installed are quite satisfactory. The vendor will not raise any conditions/objections with regard to the working environment for the equipment covered under this AMC after submission of acceptance to the contract. The AMC would be given on as-is where-is basis.

**Service Assurance:**

1. A logbook shall be maintained with the Computer Branch of all court complexes/districts in which the Resident Engineer shall record all the complaints made and resolution/rectification thereof.
2. The Engineer shall attend all the complaints immediately on receipt and same will be followed/verified manually or through computerized management system.
  - a) The system down time should not exceed 30 min. from the time at which the complaint was made. If the down time is more than 30 min. then the vendor shall provide a standby system. In case, the system is not repaired or standby system is not provided within stipulated time then this department shall have liberty to impose penalty of Rs. 200/- per faulty system/peripherals per day (after 24 hrs.) and to get the same repair or replace from any other agency and the cost & expenditure incurred thereon shall be recovered from the vendor.
  - b) The tenderer/vendor/AMC holder shall check each Desktops/Computer System/UPS and Printers installed at the District Courts at Tis Hazari Courts Complex, Patiala House Courts Complex, Karkardooma Courts Complex, Rohini Court Complex, Saket Courts Complex, Dwarka Court and Rouse Avenue Courts Complex or wherever necessary/required or as directed by this office at least once in a month and get the signature of the concerned user and if failed to do so then penalty @ Rs.100/- per month for each system will be levied.
3. Major faults be rectified within 24 hrs. by providing standby and replacement of the available spares as per explicit and clear orders of IT division.
4. All the repairs and servicing of equipment shall be carried out on site at the place where it is located and in exceptional circumstance where the equipment/s/ component/s is/are to be taken to Company's premises / service center for repairs, standby arrangement will be made. The equipment being taken to the workshop for repair would be at company's own risk and expenses.
5. The replacement of components, sub-assemblies and assemblies shall be as per manufacturers' instructions under orders of IT division. The parts so replaced would belong to the similar make/configuration/specification/company or higher make company.
6. Any damage or loss caused to the Computer/s, Laptop/s, Printer/s, UPS/s, Server/s, Scanner/s etc. or their parts due to negligence, mis-handling by the vendor company shall be borne by the vendor company either by payment in cash of the prevailing market price of that items or by a new one of the same make and specifications.
7. The firm shall maintain the equipment's and shall use genuine/original components for replacement wherever needed. The parts/components/sub-assemblies used for repair/replacement by the contractor will be of the same/equivalent or higher make and functional capability as originally available in the systems. Until and unless written orders of the IT division are conveyed, the original specification/characteristics/features shall not be changed or modified under any circumstances. In order to cross check this point, the IT Division may even sometimes ask the short-listed bidder to provide copy of invoice to ensure that only genuine spare parts are being procured from Master Parts Reseller and not from grey market.
8. The firm shall be responsible for taking back up of data available in PC and the software installed before attending the fault and shall also be responsible for reloading/reinstalling the same. The back-up copies are to be returned to the users, under acknowledgement. In case of loss of any data in a computer then the tenderer will bear the cost of retrieval of the data.

9. The firm shall install/replace any item/s in IT equipment if and when the department procures some additional items as software, batteries etc.
10. The firm/vendor shall be responsible for deployment of necessary staff for regular cleaning of all hardware's using suitable cleaning material and equipment. Each equipment under the contract shall be cleaned once in one month on regular basis. A register shall be maintained showing the cleaning of each equipment and shall be produced to the Superintendent, Computer Branch or as directed for verification after the job. The schedule will be fixed immediately after the contract is finalized by IT division.
  - a. The tenderer/vendor/AMC holder shall check each Desktops/Computer System/UPS/Printers and other accessories/items covered under the contract installed at Tis Hazari Courts Complex, Patiala House Courts Complex, Karkardooma Courts Complex, Rohini Court Complex, Saket Courts Complex, Dwarka Court and Rouse Avenue Courts Complex or wherever necessary/required or as directed by this office at least once in a month and get the signatures of the concerned user. In case of failure to do so, penalty @ Rs.100/- per month for each system will be levied.
  - b. A register showing rectification of complaints shall be maintained and produced to Administrative Officer (Judicial)/In-charge of respective Computer Branch on weekly basis.

The successful bidder/contractor shall take all the preventive measures, which are necessary for the upkeep of the computer systems/peripherals and other items covered under Annual Maintenance Contract. The schedule of preventive maintenance amongst other works shall include:

- a. Cleaning of all equipment using dry vacuum air, brush, and soft muslin clothes.
- b. Running of test programme/s to ensure quality print/date reliability.
- c. Checking of power supply source for proper grounding and safety of equipment.
- d. Ensuring that covers, screws, switches etc. are firmly fastened in respect of each equipment.
- e. Scanning of all types of virus and elimination and vaccination of the same.
- f. Shifting of equipment within the building as and when required or as directed in official exigency.
- g. The maintenance shall include replacement of spare parts, if required. Each and every component will be considered to be part of the system even if it is a power cable, networking equipment, Keyboard, mouse etc. Even if a single component is not working it will be considered that the entire system is not working.
- h. The services will be provided by the vendor within stipulated time and period failing which the work will be got completed at the risk and costs of the vendor from other contractor/supplier, and the cost so incurred will be recovered from the vendor in addition to the applicable penalties.
- i. The firm will be bound to supply the items as per approved quality strictly within stipulated time and period, failing which action will be taken against vendor.

#### **Earnest Money Deposit (EMD)**

- a) The Bidder shall submit the EMD of **Rs. 2,00,000/-** (Rs. Two Lakhs) in the form of Fixed Deposit issued by any Nationalized Bank in favour of **The Principal District & Sessions Judge (HQs)**, Tis Hazari Courts, Delhi payable at Delhi having validity of six months from the date of opening of tender.
- b) The Bidder seeking EMD exemption, must submit the valid supporting document for the

relevant category, as per rules.

- c) EMD of all unsuccessful bidders would be refunded by the office. The EMD amount shall be interest free and refundable without any accrued interest on it.
- d) The EMD of the successful bidder would be returned only after submission of Performance Bank Guarantee, as per rules.
- e) The bid/proposal submitted without EMD will be summarily rejected.
- f) The EMD may be forfeited:
  - If the Bidder withdraws or amends its bid or impairs or derogate from the tender in any respect within the tender contract period.
  - If the successful bidder fails to furnish the requisite Performance Guarantee No request for exemption from filling of Performance Guarantee shall be considered.
  - The EMD should be submitted sealed in an envelope with this office. The envelope should clearly show the Name of the Company and Tender ID number.

### **Performance Guarantee**

1. The selected/successful bidder has to provide an *irrevocably, unconditionally* Performance Bank Guarantee within 15 days from the Notification of Award of Tender for the **value equivalent to 3% of the value of contract** in the form of Fixed Deposit.
2. The performance guarantee will be valid for a period of 60 (sixty) days beyond the date of completion of contractual obligations.
3. The Performance Guarantee shall contain a claim period of three months from the last date of validity.
4. The selected bidder shall be responsible for extending the validity date and claim period of the Performance Guarantee on account of non-completion of the project and warranty period of hardware/item replaced/repaid during the contract period.
5. In case the selected bidder fails to submit performance guarantee within the stipulated period, the department at its discretion may cancel or withdraw the tender awarded and may award the tender to any other bidder selected by this office, without any notice.
6. The department shall invoke the performance guarantee in case the selected/successful bidder/contractor fails to discharge the contractual obligations during the period of contract or any loss occurs to this office due to negligence or omission in carrying out the contract, as per agreed terms & conditions as mentioned in the tender documents.

### **Deployment of Engineers**

The successful bidder/contract shall depute/provide the Resident Engineers in all the Courts Complexes of Delhi District Courts, so that the complaints are regularly attended and rectified without any delay or default, as mentioned here under:

<b>Court Complex</b>	<b>No. of Resident Engineer Required</b>
Tis Hazari	Six
Saket	Four
Karkardooma	Four
Rohini	Three
Patiala House	Two
Dwarka	Two

Rouse Avenue	Two
<b>Note:</b> Additional Resident Engineer has to be provided in official exigencies or as directed by this office, without any additional charges	

- a. The firm shall provide maintenance services through experienced and competent Degree/Diploma Engineers, who shall be available in the respective court premises from 09.30 hrs. to 18.00 hrs. on all working days and will have to work on holidays and after office hours without any extra payment, as and when directed by this office in official exigency.
- b. The Resident Engineers should have at least five years experience in dealing/ maintenance of all computer hardware as well as software being implemented/used in Delhi District Courts.
- c. The successful bidder has to provide evidence w.r.t in dealing/maintenance of computer hardware, educational and technical qualification, experience of Resident Engineers proposed to be deputed during the period of contract which would be checked by the department at any stage to verify the suitability/competency.
- d. The Resident Engineer provided by the successful bidder shall not be changed/replaced without prior permission of the respective Computer Branch. However, if any of the Resident Engineer deputed by the successful bidder found incompetent by Department then he will be changed/replaced immediately, without any delay.
- e. The successful bidder/contractor shall arrange to get the character and antecedents of Resident Engineers or any other person deputed by them in any of the Court Complex verified through the Police authorities before their deployment in this Department.
- f. The complete details/particulars of each Resident Engineer have to be provided to the concerned Computer Branch of this department for the purpose of entry passes and record.
- g. The Resident Engineer must be equipped with mobile phone to be provided either by the successful bidder/contractor or managed by the Resident Engineer for quick communication and rectification of the complaint immediately. In case any of Resident Engineer need to take leave or not available then a suitable replacement thereto would be provided by the successful bidder/contractor with advance intimation to the concerned Computer Branch.
- h. The Additional Resident Engineer(s) may be deputed at respective court complexes in addition to already deputed Resident Engineer in case of workload/complaints/emergency, is so required at any of the Court Complex without any additional payment/charges.
- i. The Resident Engineer shall maintain a daily record of complaints Received/Attended/Not attended with date and time either received on-line or offline and place before the Administrative Officer (Judicial)/In-charge, Computer Branch of respective court complex or as directed by the office on each Saturday and if any Saturday happens to be a holiday then on the next working day.
- j. The successful bidder/contractor will be fully responsible for deployment of Resident Engineer or any other staff and shall abide by all the rules/regulations and directions for deployment and to extend the policies/benefits to the staff deployed by them. The Department will be nowhere responsible for violations, if any. The department shall be at liberty to ask the successful bidder/contractor to submit proof thereof, at any time.

**Service Conditions:**

- a. This tender is not transferable. The clarification/s, if any, may be obtained from the Sr. Administrative Officer (Judicial.)/In-charge, Computer Branch, Tis Hazari Courts Complex, Delhi (Ph. 011-23926867)
- b. The systems that are not serviceable due to obsolescence of technology or non-availability of parts/assemblies/components will be withdrawn from the maintenance contract. The decision of Department regarding non-availability and obsolescence of technology and withdrawal of any hardware/item from the contract will be final and shall

- c. be communicated to the successful bidder/contractor and equivalent maintenance charges shall be deducted from the tender amount accordingly.
- d. In case the successful bidder/contractor firm is not able to accept the contract after award of tender or not able to do the work after accepting the contract then successful bidder/contractor will be liable to pay the damages to this department including the cost have to incur for getting such work done. The EMD/Security Deposit would also be forfeited by the department in favor of The Principal District & Sessions Judge, Delhi.
- e. The above act of backing out would automatically de-bar the firm/contractor from any further dealing with department.
- f. The Department reserves the right to reject any or all the tenders in whole or in part, without assigning any reason whatsoever or increase or decrease the quantity of any item and the successful bidder shall perform the contract at the rate quoted for rest of the items for remaining contract period. The Department reserves the right to award the contract on the basis of quotations for each item separately or collectively.

### **Termination of Contract**

1. The Department reserves the right to terminate the contract at any time before the expiry of contract period, if the work of the vendor is found not satisfactory and contrary to the terms of the contract and to forfeit the Performance Guarantee/Security deposit.
2. In case the job work or material used/replaced is found below the standard and not according to the specifications, then the department reserves right to impose penalty and to deduct the same from the bill/security deposit or forfeit the whole claim or part thereof. The decision of this department will be final, conclusive and binding upon the contractor/successful bidder.
3. The department reserves the right to accept or reject summarily any or all tenders in whole or in part without assigning any reason whatsoever and increase or decrease the quantities of any item under contract and the successful bidder/contractor shall perform/continue with the work assigned under the contract based on the amount quoted.
4. The department reserves right to inspect site of successful bidder/contractor to assess infrastructure before awarding the Comprehensive on-site AMC and may reject the contract awarded in the event of dissatisfaction and decision of this department would be final.
5. The department reserves the right to increase or decrease quantities of contracted items at any time and the charges would be increase/decrease on pro-rata basis. In case of addition of work, services will be performed; the same will be done on agreed and settled rates of the contract.
6. It shall be the responsibility of the successful bidder/contractor to ensure that all the computer hardware and peripherals under contract working satisfactorily throughout the contract period and to hand over the hardware/peripherals under contract in working to this department after expiry of the contract.

### **Other Conditions:**

- i. The department may impose any other/additional conditions as it deems fit and proper at the time of awarding of the contract.

- ii. The successful bidder shall provide a software for complaint management covering all the parameters of the tender conditions and having facility to generate reports therefrom. The Computer Systems and other required hardware for functioning of complaint management software shall be provided by the successful bidder.
- iii. The successful bidder/contractor has to make supplies or execute the job within the stipulated time as mentioned in the bid document/agreement.
- iv. This department reserves the right to terminate the contract at any time before the expiry of the period covered under the contract without assigning any reason thereof and without incurring any liability.
- v. If successful bidder/contractor withdraws any time or repudiate the contract before the completion of the period of contract then whole of the Performance Guarantee/Security deposit shall be forfeited without assigning any reason and decision of the department will be final and binding upon the contractor.
- vi. If the successful bidder/contractor fails to repair/replace the system for two weeks, the department will be at liberty to get the same repaired from other authorized service center or local market and expenditure incurred thereon shall be recovered from the successful bidder/contractor, apart from the penalty levied as stated in preceding paras. This may even entail termination of the contract and forfeiture of security deposit/Performance Guarantee.
- vii. Penalty shall be levied for the absence of Resident Engineer @ Rs.200/- per hour for each absence of one hour or more but less than 4 hours, and @ Rs 500/- per hour for more than 4 hours for every working day.
- viii. It will be at the discretion of the Department to make inquiries either itself or through any of the officials of this office to analyze the suitability, capability and compliance of terms and conditions of the AMC contract by the successful bidder/contractor.
- ix. This department may impose further liquidated damages as deems fit for any delay/defective work or material and non-performing of AMC contract as per terms and conditions etc.
- x. The successful bidder/contractor will submit the name, qualification, experience and character & antecedents reports of their Engineers to be deputed with this department during the contract period within seven days from award of tender.
- xi. The department does not bind to accept the lowest or any tender and reserves the right of accept the whole or any part of any tender and Bidder/s shall be bound to perform the same at the rate quoted.
- xii. Canvassing in connection with tender is illegal & strictly prohibited and the tenders submitted by the bidders, who resort to canvassing, will be rejected.
- xiii. The contract shall be initially for a period of two year from the date of award or signing of the contract and the contract may be extended further for a period of one year or less if the work is found satisfactory during the contract period with the same terms and conditions/or mutually acceptable conditions.

### **Payment**

**The payment shall be made on quarterly basis on the satisfaction of the department.**

- a. No advance payment will be made in any case. The payment of contract will be released quarterly (after deducting penalties, if any) on satisfactory completion of AMC contract and for the same, the contractor shall submit bill/s to the department and payment shall be made within 30 days from the receipt of bill/s subject to receipt of satisfactory work report/reports from all concerned.

- b. The payment will be made after proper deduction of the applicable taxes as per prevailing rule/rates.
- c. Any payment made in excess will have to be refunded by the contractor to department immediately or as and when asked for.
- d. Payment for any inclusion/deletion of Computer System/Peripherals (other than the scheduled items) will be calculated on pro-rata basis.
- e. The successful bidder/contractor will not have any legal right to proceed against Department in the event of late payment due to any reason/s.
- f. No escalation of prices shall be permitted on any ground. Enhancement or decrease of taxes, duties or prices of components, etc., will not affect the AMC rates during the entire period of AMC; no difference shall be paid-or claimed as a result of the above.
- g. The successful bidder/contractor shall not assign or transfer the contract agreement or any part thereof or any benefit thereto, without the written consent of the department.
- h. The Department shall not pay any extra charges except AMC charges as quoted in the bid document.
- i. The risk and the cost would include additional costs incurred towards the articles, goods etc. and also the cartage/transport charges thereon shall be borne exclusively by the successful bidder/contractor.
- j. The extra expenditure incurred by this department shall be deducted from the quarterly payment/security deposit/Performance Guarantee and the balance will be recoverable from the contractor.

#### **Dispute Settlement**

In the event of any dispute, the decision of this department shall be final, binding and conclusive upon the bidders/contractor/successful bidder for all intents and purposes.

In case of disputes, Delhi Courts alone shall have the jurisdiction.

**(PAWAN KUMAR JAIN)**  
Delhi Higher Judicial Service  
Chairman, Centralized Computer Committee,  
Delhi District Courts

**DECLARATION REGARDING ACCEPTANCE OF  
TERMS AND CONDITIONS CONTAINED IN THE TENDER DOCUMENTS**

**To**

**The Learned Principal District & Sessions Judge (HQs)**  
Tis Hazari Court Complex,  
Delhi.

Respected Sir,

I have carefully gone through the Terms and Conditions contained in the document bearing No. 2022\_DDC\_230795 dated 02/11/2022 regarding comprehensive on-site Annual Maintenance Contract (AMC) of Computer Hardware and its peripherals installed at Delhi District Courts (viz Tis Hazari, Karkardooma, Rohini, Patiala House, Dwarka, Saket & Rouse Avenue Court Complex) and wherever installed for the period of two years from date of award of contract and qua some items from the date when AMC shall commence.

Terms and Conditions of the Tender Document are accepted to my Company.

I, further certify that I am an authorized signatory of my Company and therefore, competent to make this declaration.

**Seal of the firm/bidder**

**Yours Very Truly,**

Name:

Designation:

Company Name & Address:

Place:

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS: DELHI**

**Information to be provided in the Financial Bid**

The financial/price bid should contain the quotation for maintenance charges per item for the period of two years, as listed below. Price quoted by the tenderer/Bidder shall be inclusive of all taxes and levies applicable. No escalation of prices would be permitted on any ground.

The financial bid should be submitted online e-procurement portal, Govt. of NCT of Delhi. The financial bid shall be in respect of following work:

The financial/price bid should contain the quotation for maintenance charges per item for the period of two years, as listed below. Price quoted by the tenderer/Bidder shall be inclusive of all taxes and levies applicable. No escalation of prices would be permitted on any ground.

The financial bid should be submitted online e-procurement portal, Govt. of NCT of Delhi. The financial bid shall be in respect of following work:

**Tender Inviting Authority:**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)-TIS HAZARI COURTS DELHI**

**Name of Work:**

**Annual Maintenance Contract for Computer Hardware and its peripherals installed at Delhi District Courts Delhi District Courts for the period of two years**

**Contract No: 2022\_DDC\_230795**

Name of the Bidder/ Bidding Firm / Company						
<b>PRICE SCHEDULE</b>						
<b>(This BOQ template must not be modified/replaced by the bidder and the same should be uploaded after filling the relevant columns, else the bidder is liable to be rejected for this tender. Bidders are allowed to enter the Bidder Name and Values only)</b>						
NUMBER #	TEXT #	NUMBER R #	TEXT #	NUMBER #	NUMBER #	TEXT #
Sl. No.	Item Description	Quantity	Units	BASIC RATE In Figures including taxes To be entered by the Bidder for the period of two years Rs. P	TOTAL AMOUNT With Taxes for the period of two years	TOTAL AMOUNT In Words With Taxes for the period of two years
1	2	3	4	5	7	8
1.01	591-HP PRO 3090 MT COMPUTER SYSTEM Series No. INA03206 <b>Note: Article shall be removed on completion of condemnation process and on receipt of new supply</b>	570	Nos.		0.000	INR Zero Only
1.02	1308-COMPUTER SYSTEM (1200 Nos. of HP 400 GB SFF i3 LINUX Series No. INA707PP, 58 - HP ALL-IN-ONE G2 i3 LINUX Series No. SGH704PK AND 50- HP 400 G3 SFF i5 LINUX Series No. INA707PP, AND TFT SERIES No. INE64 and SGH704PK	1308	Nos.		0.000	INR Zero Only
1.03	520-COMPUTER SYSTEM - HP PRO 400 G2 MT MODEL Series No. INA504 AND INA507 <b>Note: Article shall be removed on completion of condemnation process and on receipt of new supply</b>	513	Nos.		0.000	INR Zero Only
1.04	HCL COMPUTER SYSTEM (SERIES NO. INA 8130, <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	2	Nos.		0.000	INR Zero Only
1.05	HP COMPUTER SYSTEM (SERIES INA75101) Model No. HP7380 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	54	Nos.		0.000	INR Zero Only

1.06	117-HP COMPUTER SYSTEM HP PRO 3390MT COMPUTER SYSTEM, series INA208 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	56	Nos.		0.000	INR Zero Only
1.07	117-HP COMPUTER SYSTEM HP PRO 3390MT, Series No. INA SGH227RB <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	56	Nos.		0.000	INR Zero Only
1.08	Old HP COMPUTER SYSTEM series INA706 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	1	Nos.		0.000	INR Zero Only
1.09	100- HCL, COMPUTER SYSTEM, Series 6103A, Model No. SL1280 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	73	Nos.		0.000	INR Zero Only
1.10	HP PRO-3330 MT INCLUDING SCREEN, KEYBOARD, MOUSE	13	Nos.		0.000	INR Zero Only
1.11	DELL OPTIPLEX 3046 INCLUDING SCREEN, KEBOARD AND MOUSE	3	Nos.		0.000	INR Zero Only
2.01	HCL- ADDITIONAL TFT Series no. 5105BG Model No. V17G <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	435	Nos.		0.000	INR Zero Only
2.02	100- 17" HP TFT, Series no CNC8124063 <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	96	Nos.		0.000	INR Zero Only
2.03	HP TFT Series no. 6CM8220	80	Nos.		0.000	INR Zero Only
2.04	HP TFT Series no. 6CM8250	177	Nos.		0.000	INR Zero Only
2.05	HCL TFTS Series no 2105BG/1105BG <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	182	Nos.		0.000	INR Zero Only
2.06	HP- TFT Series no 3CQ	205	Nos.		0.000	INR Zero Only
2.07	HP TFT/MONITOR Series no 7540	20	Nos.		0.000	INR Zero Only
2.08	HP TFT, 2017 Serial no. 6CM7150.6CM8220	78	Nos.		0.000	INR Zero Only
2.09	265-38cm (15") SAMSUNG TFT Series No. M015HHBY <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	153	Nos.		0.000	INR Zero Only
2.10	142 nos of Additional TFT-HP-LED V203 P 19.5 " TFT series 6CM90. 6CM <b>Note: AMC will commence w.e.f. 26/03/2024</b>	182	Nos.		0.000	INR Zero Only
2.11	Additional TFT-HP-LED V203 P 19.5 " TFT series 6CM0,6CM8, 6CM7, 6CM6 AND 6CM1 <b>Note: Note: AMC will commence w.e.f. 19/11/2023</b>	380	Nos.		0.000	INR Zero Only
3.01	HP 1022 LASER JET PRINTERS (SERIES VNRJ6/VNRJ7) <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	278	Nos.		0.000	INR Zero Only
3.02	HP 1505 LASERJET PRINTERS (SERIES CNCJ2) <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	18	Nos.		0.000	INR Zero Only
3.03	HP 2015 PRINTER (SERIES CNC1) <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	10	Nos.		0.000	INR Zero Only
3.04	2035 PRINTERS (SERIES CNC0) <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	932	Nos.		0.000	INR Zero Only
3.05	HP Ink Tank 319 All-in-One Printer Serial No. CN8AD4G05Q	1	Nos.		0.000	INR Zero Only
3.06	HP Laserjet CP1525n COLOR LASERJET PRINTER (FOR DISTRICT & SESSIONS JUDGE, SOUTH)	1	Nos.		0.000	INR Zero Only
3.07	427+29 HP LaserJet Pro MFP M226dw All in One Series CNBKMBHD	225	Nos.		0.000	INR Zero Only

3.08	427-HP Laser jet Pro M202 Dw Series VNC4L43	196	Nos.		0.000	INR Zero Only
3.09	66-Nos of HP Laserjet Pro MFP M126A Printers <b>Note : Note: AMC will commence w.e.f. 27/07/2023</b>	66	Nos.		0.000	INR Zero Only
3.10	118 +60 SAMSUNG XPRESS SL-M2830dw PRINTERS, <b>Note: Note: AMC will commence w.e.f. 26/03/2024</b>	178	Nos.		0.000	INR Zero Only
4.01	117-UPS PARADYNE (SERIES STARTING WITH 57,58)	163	Nos.		0.000	INR Zero Only
4.02	KEPTRON UPS 700 VA, Series No. 0310	381	Nos.		0.000	INR Zero Only
4.03	ACCENTQA 500VA UPS <b>Note: Articles shall be removed on completion of condemnation process and on receipt of new supply</b>	6	Nos.		0.000	INR Zero Only
4.04	PARADYNE 5VA UPS, Series No. A475	2	Nos.		0.000	INR Zero Only
4.05	255-UPS PARADYNE (SERIES START WITH 42/43/44)	203	Nos.		0.000	INR Zero Only
4.06	1308-LUMINOUS UPS, 800 VA , 7AH/12, VOLT 2 NOS. OF BATTERY IN 1 UPS Series No. 241804 <b>Note: Note: AMC will commence w.e.f. 01/09/2023</b>	1308	Nos.		0.000	INR Zero Only
4.07	LUMIOUS 1KV	2	Nos.		0.000	INR Zero Only
4.08	6-LUMIOUS 2KV ONLINE UPS FOR NETWORK ROOM VIDE BAR CODE 83221710101890 etc <b>Note: Note: AMC will commence w.e.f. 25/09/2023</b>	3	Nos.		0.000	INR Zero Only
5.01	HP PRO LIANT DL DL 380 Gen-9 series CN771806	7	Nos.		0.000	INR Zero Only
5.02	HCL Servers of Series 1103A	5	Nos.		0.000	INR Zero Only
5.03	HCL 2 Nos. of Padedrial Servers for Saket Serial No. 3121AG197931, 3121AG197932,	2	Nos.		0.000	INR Zero Only
5.04	RACK MOUNT SERVER, Series No. SGH-92136XK, SGH-921371C, SGH-921372D	6	Nos.		0.000	INR Zero Only
5.05	HCL 2 Nos. of Padedrial Servers for PHC Serial NoSERVER, Series-3131AG429622, 3131aG429627 alongiwth 2 nos. of 47 cm HCL LED	2	Nos.		0.000	INR Zero Only
5.06	HP- 06 Nos. Of Servers Serial No. SGH921371W, SGH9213726 SGH92136XA, SGH92136XT, SGH92131XB, SGH92136WF,	6	Nos.		0.000	INR Zero Only
5.07	HP- 39 Nos. Of Servers Q1Y25A-HPE DL-380 Gan9 E5-2620Vn SP1435IN series CN771806 with accessories (8 port KVM Switch series F3GC, Multiplatform Support, 1u rack Mountable, 1.8 meter USB Cable for CS 1308, 1 u console INTL-Kit, H5M70A HPE Basic 7.3 KVA/60309/c13 c19, Rack Grounding Kit, Rack Side Panel, HPE vertical PDU 10 KG2 Mounting Kit and HPE 42U 600X1075mm standard pallet Rack installed at all District Courts Courts with TFT Screen 2C47088H8U	24	Nos.		0.000	INR Zero Only
6.01	42 U SERVER RACK CONTAINING SIDE PANNEL	4	Nos.		0.000	INR Zero Only
6.02	ATEN MAKE CS1308-8 PORT KVM SWITCH Mult (SWT01121) F3GC-015-0114, F3GC-015-0113, F3GC-015-0112, F3GC-015-0083	5	Nos.		0.000	INR Zero Only
6.03	H5M70A HPE BASIC 7.3 KVA/60309/c13c19	1	Nos.		0.000	INR Zero Only
6.04	HP -RACK MOUNTABLE KEYBOARD AND MOUSE	2	Nos.		0.000	INR Zero Only
6.05	RACK MOUNTABLE / FOLDABLE BLE TFT WITH KEYBOARD AND MOUSE AND MOUSEPAD	5	Nos.		0.000	INR Zero Only
6.06	INDUSTRIAL SOCKET SWTICH with 2 Switch-Dlink (SL No. TM0B1j8000839 & F002304A04S)	7	Nos.		0.000	INR Zero Only
6.07	HPE VERTICAL PDU 10 KG2 MOUNTING KIT AND PACK	4	Nos.		0.000	INR Zero Only
6.08	AF644A-HPE LCD 8500 IU CONSOE INTL KIT,	1	Nos.		0.000	INR Zero Only
6.09	H6L32A-HPE VERTICAL PDU 10 KG2 MOUNTING KIT (ONE PACKET CONTAINING 4 PIENCES) SERVER RACK CONTAINING 4 PIECES	1	Nos.		0.000	INR Zero Only
6.12	FAMILY COURT SERVER 8 PORT KVM SWITCH INSTALLED WITH HP SERVER IN RACK MODEL KVU00801	1	Nos.		0.000	INR Zero Only

6.13	LUMINOUS ONLINE 2 KVA UPS MODEL LD2000, BAR CODE NO. 83221710101890, 83221710101907	2	Nos.		0.000	INR Zero Only
7.01	HP SCANJET PRO 200051 SCANNER	7	Nos.		0.000	INR Zero Only
7.02	BAR CODE SCANNER	1	Nos.		0.000	INR Zero Only
7.03	BAR CODE SCANNER HONEYWELL 5144	4	Nos.		0.000	INR Zero Only
7.04	SCANJET PRO SCANNER	7	Nos.		0.000	INR Zero Only
8.01	HP WIRELESS KEYBOARD AD MOUSE INSTALLED AT ROUSE AVENUE COURT COMPLEX PART NO. 3RQ75PA#ACJ	45	Nos.		0.000	INR Zero Only
8.02	USB MOUSE HP	20	Nos.		0.000	INR Zero Only
8.03	USB TVS CHAMP KEYBOARD	20	Nos.		0.000	INR Zero Only
8.04	DVD WRITER HP SERIES CNH92	5	Nos.		0.000	INR Zero Only
8.05	SEAGATE 2 TB HARD USB HARD DISK SERIAL NO. NAA89DAA, NAA89D8D	2	Nos.		0.000	INR Zero Only
8.06	LOGITECH C270 HD WEBCAM	8	Nos.		0.000	INR Zero Only
9.01	VGA SPLITTER MODEL NO. VGA -2004 & MT-VIKI 4 PORT VGA SPLITTER ALONGWITH 3 METER/5 METER VGS CABLE (RANZ MODEL) INSTALLED AT ROUSE AVENUE COURT COMPLEX	123	Nos.		0.000	INR Zero Only
10.0 1	LAPTOP -HP-14-CE 1000TU NOTEBOOK (LAPTOP) P/N 5FV99PA#ACJ	1	Nos.		0.000	INR Zero Only
10.0 2	6 NOS OF DELL LAPTOPS FOR SYSTEM ANALYST <b>Note : Note: AMC will commence w.e.f. 21/11/2024</b>	6	Nos.		0.000	INR Zero Only
11.0 1	GLOBUS PROJECTOR INSTALLED AT TRAINING ROOM AT KKD	1	Nos.		0.000	INR Zero Only
12.0 1	CISCO ROUTER (WAN) 4300 Series S.NO. FD02304A0PZ	2	Nos.		0.000	INR Zero Only
12.0 2	CISCO Router 4320 (4300 Series) provided by BSNL CISCO 1841, 1841V02 (1800 Series) S.No. FHK 100121DA provided by NIC	3	Nos.		0.000	INR Zero Only
12.0 3	CISCO ROUTER 2800 Series S.NO. FHK1050F2LN	2	Nos.		0.000	INR Zero Only
13.0 1	POLYCOM-HD Videoconferencing Systems (Polycom HDX7002XL) all installed in KKD in Room no. 77 & 78 in child Vulnerable Witness Court Room (Serial no. 0E60C720110822 0E3FED20110822 0E3FDD20110822 0E3FD620110822)	4	Nos.		0.000	INR Zero Only
13.0 2	LG- 40" HD LCD Model (LG 42LD461C)(all installed in KKD in Room No. 77 & 78 in Child Vulnerable Witness Court Room) (Serial No. 111PLHT039185, 111PLZU039117, 111PLQN038924, 111PLLQ038928)	4	Nos.		0.000	INR Zero Only
13.0 3	CAM, MPTZ, EAGLE EYE III , (Serial no. 1544117220091019, 1754330920101214, 15641153520111008, 146412857A20110907).	4	Nos.		0.000	INR Zero Only
13.0 4	MICROPHONE ARRAY- 4 Nos. HDX MIC (Serial no. 821137037A0CC5, 821122031513C5, 821137037A14C5, 821137037A30C5)	4	Nos.		0.000	INR Zero Only
13.0 5	DVI to VGA cable 5 mtr	4	Nos.		0.000	INR Zero Only
13.0 6	Audio Cable 5 M with 3.5 MM Audio Jack	4	Nos.		0.000	INR Zero Only
14.0 1	IP CAMERA (SONY) FIXED WITH CEILING MOUNT ARRANGEMENT	1	Nos.		0.000	INR Zero Only
14.0 2	AUTOMATIC AUDIO MIXER (NEXIA) (INSTALLED	1	Nos.		0.000	INR Zero Only
14.0 3	16 X 16 CROSS POINT RBGHV MATRIX SWITCHER (EXTRON)	1	Nos.		0.000	INR Zero Only
14.0 4	VIDEO QUAD UNIT (EXTRON)	1	Nos.		0.000	INR Zero Only
14.0 5	EXTRON VIDEO SCAN CONVERTER	1	Nos.		0.000	INR Zero Only
14.0 6	EXTRON VGA/AUDIO MATRIX SWITCHER	1	Nos.		0.000	INR Zero Only
14.0 7	TOUCH PANEL PROCESSOR WITH WIRELESS EQUIPMENT (CRESTRON)	1	Nos.		0.000	INR Zero Only
14.0 8	LIFE SIZE MULTI-PARTY VIDEO CONFERENCING SYSTEM WITH HD CAMERA	1	Nos.		0.000	INR Zero Only
14.0 9	LIFE SIZE NETWORKER	1	Nos.		0.000	INR Zero Only

14.1 0	TOUCH PANEL EQUIPMENT WITH CHARGER (CRESTR)	1	Nos.		0.000	INR Zero Only
14.1 1	SERVERS (HP),(5 IN E-COURT AND ONE INSTALLED IN HIGH COURT)	6	Nos.		0.000	INR Zero Only
14.1 2	40"LCD DISPLAY WITH WALL MOUNTING STAND (SAMSUNG)	1	Nos.		0.000	INR Zero Only
14.1 3	46"LCD DISPLAY WITH WALL MOUNTING STAND (SAMSUNG)	1	Nos.		0.000	INR Zero Only
14.1 4	26"LCD DISPLAY WITH WALL MOUNTING STAND (SAMSUNG)	1	Nos.		0.000	INR Zero Only
14.1 5	HP-LAPTOP	1	Nos.		0.000	INR Zero Only
14.1 6	HP-ADF/FLATBED SCANNER	2	Nos.		0.000	INR Zero Only
14.1 7	LUMENS- DESKTOP VISUALISER	2	Nos.		0.000	INR Zero Only
14.1 8	HP-PC WITH 18.5"TFT INSTALLED IN E-COURT, KKD, DELHI (OUT OF 7, 2 PC REPLACED WITH INA 707)	7	Nos.		0.000	INR Zero Only
14.1 9	HP-PC WITHOUT MONITOR	1	Nos.		0.000	INR Zero Only
14.2 0	HP-NETWORK PRINTER	1	Nos.		0.000	INR Zero Only
14.2 1	NUMERIC - 15 KVA UPS	1	Nos.		0.000	INR Zero Only
14.2 2	PRESIDENT- 42U RACK	2	Nos.		0.000	INR Zero Only
14.2 3	D-LINK KVM WITH IBM COMBINED SCREEN & KEYBOARD (RECEIVED FOR REPLACEMENT OF ALTUSCN- 8 PORT KVM SWITCH WITH 8 CONNECTORS INSTALLED IN E-COURT, KKD, DELHI)	1	Nos.		0.000	INR Zero Only
14.2 4	CISCO 1841 ROUTER WITH 2 SMART SERIAL CARD &3 SERIAL CABLES	1	Nos.		0.000	INR Zero Only
14.2 5	HP- 24 PORT NETWORK SWITCH	1	Nos.		0.000	INR Zero Only
14.2 6	CISCO 1841 ROUTER WITH 1 SMART SERIAL CARD &2 SERIAL	1	Nos.		0.000	INR Zero Only
14.2 7	OMINI DIRECTIONAL MIC	3	Nos.		0.000	INR Zero Only
14.2 8	OMINI- GOOSNECK MICROPHONE	2	Nos.		0.000	INR Zero Only
14.2 9	19"TFT TOUCH SCREEN MONITOR WITH WRITING STYLUS (ALATM- 191)	1	Nos.		0.000	INR Zero Only
14.3 0	8 AV CHANNEL DVR CARD ( INSTALLED IN APPLICATION SERVER)	1	Nos.		0.000	INR Zero Only
14.3 1	HP-WIRELESS KEYBOARD MOUSE	1	Nos.		0.000	INR Zero Only
14.3 2	CREATIVE- SPEAKERS	2	Nos.		0.000	INR Zero Only
14.3 3	EXTRON-VIDEO ENCODER	1	Nos.		0.000	INR Zero Only
14.3 4	iBALL PEN TABLET	1	Nos.		0.000	INR Zero Only
14.3 5	CANNON EOS 1000D SLR CAMERA	1	Nos.		0.000	INR Zero Only
14.3 6	NETGEAR- 8 PORT ETHERNET SWITCH	1	Nos.		0.000	INR Zero Only
14.3 7	IP CAMERA PTZ WITH CEILING MOUNT ARRANGEMENTS	2	Nos.		0.000	INR Zero Only
14.3 8	HDMI to VGA CONVERTER	1	Nos.		0.000	INR Zero Only
14.3 9	2 HARD DRIVE 2 TB	2	Nos.		0.000	INR Zero Only
14.4 0	USB TV STICK (TV TUNNER CARD)	1	Nos.		0.000	INR Zero Only
14.4 1	DATA BASE SERVER	2	Nos.		0.000	INR Zero Only
14.4 2	NAS STORAGE SERVER	1	Nos.		0.000	INR Zero Only
14.4 3	WEB/STREAMING SERVER	1	Nos.		0.000	INR Zero Only
14.4 4	APPLICATION SERVER	1	Nos.		0.000	INR Zero Only
14.4 5	HP-BACKUP SERVER WITH 18.5" TFT INSTALLED IN HIGH COURT	1	Nos.		0.000	INR Zero Only

15.0 1	WACOM (Pen Display) 21.5" TOUCH SCREEN SERIAL NO. OGCQ00028, 2ACQ00067, OJCQ000063-MODEL- DTU2231	12	Nos.		0.000	INR Zero Only
15.0 2	WIRELESS KEYBOARD (1237SY01NJK- 8 (logitech) &	12	Nos.		0.000	INR Zero Only
15.0 3	WIRELESS MOUSE SERIAL NO. 1235LZ075HH8 (LOGITECH) and S.no. 1234LZ06V3B8 (logitech)1237SY2XNKV9	12	Nos.		0.000	INR Zero Only
15.0 4	VGA SPLITTER WITH 02 INPUT & 4 OUTPUT	9	Nos.		0.000	INR Zero Only
15.0 5	VGA SWITCHER WITH 02 INPUT & 04 OUTPUT	9	Nos.		0.000	INR Zero Only
15.0 6	WEBCAM LOGITECH WEBCOME PRO 9000 PID-LZ124SK, P/N 860-000210, M/N V-V0009	12	Nos.		0.000	INR Zero Only
15.0 7	HP SCANJET 8270 SERIES NO. 313111470	12	Nos.		0.000	INR Zero Only
15.0 8	E-COURT HCL-SERVER 1 TB STORAGE EXPANDABLE UPTO 15 TB WITH ACCESSORIES SGH3415HBA, SGH3415HBH, HP-SBH3415HB9, SGH3415HB6 and SGH3415HBE	12	Nos.		0.000	INR Zero Only
15.0 9	Dell CPU F5SYQG2 (DELL OPTIPLEX 3046 SMALL FORM FACTOR CTO (CPU) EXPANDABLE)	12	Nos.		0.000	INR Zero Only
15.1 0	WACOM STU 500 LOGITECH SERIES 2BZT003927 DIGITAL SIGNATURE PAD	12	Nos.		0.000	INR Zero Only
16.0 1	HP- COMPUTER SYSTEM (DX 7400) (INA 8130BWH), (INA 8130BSW)	2	Nos.		0.000	INR Zero Only
16.0 2	DELL COMPUTER SYSTEM (7010) (SERVICE TAG - 13KZ5Z1), (SERVICE TAG - 23KZ5Z1), (SERVICE TAG - J2KZ5Z1)	3	Nos.		0.000	INR Zero Only
16.0 3	HP- PRINTER PRO LASERJET P1606dn	1	Nos.		0.000	INR Zero Only
16.0 4	DELL TFT E1914Hc	3	Nos.		0.000	INR Zero Only
16.0 5	HCL TFT V17G	2	Nos.		0.000	INR Zero Only
16.0 6	CISCO - SWITCH CATALYST 2960-X Series	1	Nos.		0.000	INR Zero Only
16.0 7	AVOCENT KVM With Screen AUTOVIEW 3008	1	Nos.		0.000	INR Zero Only
16.0 8	NETCON NECT Zack Pannel 22 Port AMP Netconnect category 6 system	1	Nos.		0.000	INR Zero Only
16.0 9	APC-BACK UPS PRO 1000	3	Nos.		0.000	INR Zero Only
16.1 0	RACK	1	Nos.		0.000	INR Zero Only
16.1 1	HP SCANJET ENTERPRISE 7000 S2	1	Nos.		0.000	INR Zero Only
16.1 2	SERVER (POWER EDGE R520)	2	Nos.		0.000	INR Zero Only
17.0 1	427-HP T-628 THIN CLIENT (SERIES NO. CNV729B) WITH KEYBOARD, MOUSE, VGA AND SPLITTER	427	Nos.		0.000	INR Zero Only
17.0 2	427- HP TFT 24 INCH	427	Nos.		0.000	INR Zero Only
17.0 3	427-HP TFT 18.5 INCH (19 INCH)	427	Nos.		0.000	INR Zero Only
17.0 4	HP TFT (17 INCH)	95	Nos.		0.000	INR Zero Only
18.0 1	COMPUTER SYSTEM HP PRO 400 G2 MT INLCUINDING KEYBOARD AND MOUSE	3	Nos.		0.000	INR Zero Only
18.0 2	HP- TFT SERIES NO. (CNC7523Z16)	1	Nos.		0.000	INR Zero Only
18.0 3	HCL- TFT SERIES NO. (5105BG330585)	1	Nos.		0.000	INR Zero Only
18.0 4	COMPAQ- TFT SERIES NO. (LE 711)	1	Nos.		0.000	INR Zero Only
19.0 1	6-E-KIOSK (AAMTEL) WITH 21.5" SCREEN MONITOR CPU WITH POWER BACKUP UPS (SERIES- IKPC518096296) <b>Note: Note: AMC will commence w.e.f.10/09/2023</b>	6	Nos.		0.000	INR Zero Only

20.0 1	6-VU-SCREEN (VU 49 INCHA FULL HD LED CORPORATIVE DISPLAY: UNIT FOR VC SYSTEM WITH HDMI CABLE FOR LED CONNECTIVITY) <b>Note: Note: AMC will commence w.e.f. 31/10/2023</b>	4	Nos.		0.000	INR Zero Only
20.0 2	6- ALL IN ONE COMPUTER SYSTEM/PC THINK CENTER LENOVO WITH 21.5" DISPLAY) <b>Note: Note: AMC will commence w.e.f. 31/10/2023</b>	4	Nos.		0.000	INR Zero Only
20.0 3	6-LOGITECH- USB BASED PTZ WEB CAMERA FOR DESKTOP BASED VC SYSTEM (LOGITECH-BCC 950 CONFERENCE CAM) <b>Note: Note: AMC will commence w.e.f. 31/10/2023</b>	4	Nos.		0.000	INR Zero Only
20.0 4	6-ALPHION-ROUTER MTNL <b>Note: Note: AMC will commence w.e.f. 31/10/2023</b>	2	Nos.		0.000	INR Zero Only
20.0 5	6-UNILINE-UPS (GLX 1000VA: UPS WITH RACK) <b>Note: Note: AMC will commence w.e.f. 31/10/2023</b>	4	Nos.		0.000	INR Zero Only
20.0 6	6-USB BASED MICROPLHONE CUM SPEAKER WITH BUILD IN ECO CANCELLER FOR DESKTOP BASED VC SYSTEM LOGITECH-P710E) <b>Note: Note: AMC will commence w.e.f. 31/10/2023</b>	3	Nos.		0.000	INR Zero Only
21.0 1	LOGITECH WEB CAM PRO 9000.	9	Nos.		0.000	INR Zero Only
Total in Figur es					0.000	INR Zero Only
Quoted Rate in Figures			Select		0.0000	Zero Only
Quoted Rate in Words		INR Zero Only				

**(PAWAN KUMAR JAIN)**  
 Delhi Higher Judicial Service  
 Chairman, Centralized Computer Committee  
 Delhi District Courts

**Annexure-C**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)**  
**TIS HAZARI COURTS: DELHI**

**INSTRUCTION FOR ONLINE BID SUBMISSION**

The bidders are required to submit soft copies of their bids electronically on the e-procurement System of Government of NCT of Delhi, using valid Digital Signature Certificate. The instructions given below are meant to assist the bidders in registering on the e-procurement System of Government of NCT of Delhi, prepare their bids in accordance with the requirements and submitting their bids online on the Delhi Govt. Procurement Portal.

More information useful for submitting online bids on the Delhi Government procurement Portal may be obtained at <http://govtprocurement.delhi.gov.in>.

**REGISTRATION**

Bidders are required to enrol on the e-Procurement module of the Delhi Govt. Procurement Portal (URL- <http://govtprocurement.delhi.gov.in>.) by clicking on the link “**Online bidder Enrollment**” on the Delhi Government Procurement Portal which is free of charge.

- a. As part of enrolment process, the bidders will be required to choose a unique user-name and assign a password for their accounts.
- b. Bidders are advised to register their valid email address and mobile numbers as part of the registration process. These would be used for any communication from the Delhi Govt. Procurement Portal.
- c. Upon enrolment, the bidders will be required to register their valid Digital Signature Certificate (Class II or Class III Certificates with signing key usage) issued by any Certifying Authority recognized CCA India / Delhi Government (e.g. eMudra/nCode/CDAC/Capricon/NSDLeGov etc), with their profile.
- d. Only one valid DSC should be registered by a bidder. Please note that the bidders are responsible to ensure that they do not lend their DSC's to others which may lead to misuse.
- e. Bidder then logs in to the site through the secured login by entering their user ID/password and the password of the DSC/e-Token.

**SERCHING FOR TENDER DOCUMENTS**

- a. There is various search option built in the Delhi Government Procurement Portal, to facilitate bidders to search active tenders by several parameters. These parameters could include Tender ID, Organization Name, Location, Date, Value etc. There is also an option of advanced search for tenders, wherein the bidders may combine a number of search parameters such as Organization Name, Form of Contract, Location, Date, Other Keywords etc to search for a tender published on the Delhi Government Procurement Portal.
- b. Once the bidders have selected the tenders they are interested in, they may download the requirement documents/tender schedules, these tenders can be moved to the respective “My Tender’ folder. This would enable the Delhi Govt. Procurement Portal to intimate the bidders through SMS/Email in case there is any corrigendum issued to the tender document.
- c. The bidder should make a note of the unique Tender ID assigned to each tender, in case they want to obtain any clarification/help from the helpdesk.

**PREPARATION OF BIDS**

- a. Bidder should consider any corrigendum published on the tender document before submitting their bids.
- b. Please go through the tender advertisement and the tender document carefully to understand the documents required to be submitted as part of the bid. Please note the number of covers in which the bid documents have to be submitted, the number of documents-including the names of content of each of the documents that need to be submitted. Any deviations from these may lead to rejection of the bid.
- c. Bidder, in advance, should be ready the bid documents to be submitted as indicated in the tender document/ schedule and generally, they can be in PDF/XLS formats. Bid documents may be scanned with 100dpi with black and white option which helps in reducing size of the scanned documents.

- d. To avoid the time and effort required in uploading the same set of standard documents which are required to be submitted as a part of every bid, a provision of uploading such standard documents (e.g. PAN card copy, annual reports auditor certificates etc.) has been provided to the bidders. Bidders can use: "My Space" or "Other important Documents" area available to them to upload such documents. These documents may be directly submitted from the "My Space" area while submitting a bid, and need not be uploaded again and again. This will lead to a reduction in the time required for bid submission process.

#### **SUBMISSION OF BIDS**

- a. Bidder should log into the site well in advance for bid submission so that they can upload the bid in time i.e. on or before the bid submission time. Bidder will be responsible for any delay due to other issues.
- b. The bidder has to digitally sign and upload the required bid documents one by one as indicated in the tender document.
- c. Bidder has to select the payment option as "**offline**" to pay the tender fee/EMD as applicable and enter details of the instrument.
- d. Bidder should prepare the EMD as per the instructions specified in the tender document. The original should be posted/Couriered/Given in person to the concerned official, latest by the last date of bid submission or as specified in the tender documents. The details of the DD/Any other accepted instrument, physically sent, should tally with the details available in the scanned copy and the data entered during bid submission time. Otherwise the uploaded bid will be rejected.
- e. All the documents being submitted by the bidders would be encrypted using PKL encryption techniques to ensure the secrecy of the data. The data entered cannot be viewed by unauthorized persons until the time of bid opening. The confidentiality of the bids is maintained using the secured Socket Layer 128-bit encryption technology. Data on the server is subjected to symmetric encryption using a system generated symmetric key. Further this key is subjected to asymmetric encryption using buyers/bid openers' public keys. Overall the uploaded tender documents become readable only after the tender opening by the authorized bid openers.
- f. The uploaded tender documents become readable only after the tender opening by the authorized bid openers.
- g. Upon the successful and timely submission of bids (after Clicking "Freeze Bid Submission in the portal), the portal will give a successful bid submission message & a bid summary will be displayed with the bid no, and the time of submission of the bid with all other relevant details.

#### **ASSISTANCE TO BIDDERS**

- a. Any queries relating to the tender document and the terms and condition contained therein should be addressed to the Centralized Computer Committee.
- b. Any queries related to the process of online bid submission or queries relating to **Delhi Government Procurement Portal e-tendering System Govt of NCT of Delhi** be addressed to/contact: e-procurement help desk at Room No. 6<sup>th</sup> floor, C-Wing, Vikas Bhawan-II (near Metcalfe House), Civil Lines, Delhi -110054, Tell: 011-23813523 (Monday-Friday, 09.30 AM to 06.00AM), for any technical related queries please call at 24x7 Help Desk Number 0120-4001-002, 0120-4001-005, 0120-6277-787 129, Level -I, Delhi Secretariat. I.P. Estate, New Delhi.

**(PAWAN KUMAR JAIN)**  
Delhi Higher Judicial Service  
Chairman, Centralized Computer Committee, Delhi District  
Courts, Tis Hazari Courts, Delhi